

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CAs No.65/2017 & 152/2017

IN

CP No.40(ND)/2015

RT CP No.38/2016

(Decided matter)

In the matter of:

Sunil Maheshwari & Ors.Petitioners.

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt.Ltd.& Ors.Respondents.

Present: Mr.Varun Dev Mishra, Advocate for the petitioners.
Ms.Aastha Ray, Advocate for respondents No.2 to 4.

The arguing counsel for the applicant is stated to be not available today due to personal difficulty. Adjournment, however, is requested by learned counsel for both the parties. List the matter on 13.03.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 18, 2018.

Ashwani